

7

BENCH-I


**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.201/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th October 2017, 10.30 A.M

Name of the Company		Sunrise Stock Broking Pvt.Ltd. -Versus- Sangamyog Commercial Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	Shaunak Ghosh S.S.Banerjee	Petitioner	
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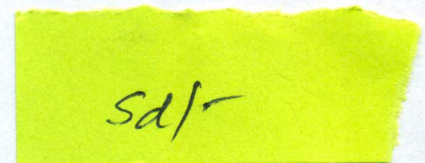
ORDER

Ld. Counsel for the petitioner made a request for adjournment.
Prayer is allowed.

List on 10/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)